

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

4.

**IA-03/2024 in C.P.(IB)/198(MB)/2023**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.02.2024**

NAME OF THE PARTIES:

Safal Africa Limited

Vs

Safintra Roofing (India) Limited

SECTION: 7, 33(1) (b) (i) to (iii) r/w 33(3) OF INSOLVENCY AND BANKRUPTCY CODE,  
2016.

---

**ORDER**

1. PSTC Legal, Ld. Counsel for the RP present.
2. At the request of the Counsel for the Applicant, list this matter on **01.03.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)